

textile; and

(b) what is the present estimated capacity utilisation of organised textile sector, powerloom sector and handloom sector?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) The capacity utilisation in respect of installed spindles and looms in the organised mill sector during April-October, 1987, is estimated at 72% and 61% respectively. In view of decentralised and un-organised nature of the handloom and powerloom sectors, no precise figure of capacity utilisation in these sectors is available.

Import of Colour Picture Tubes

7152. PROF. MADHU DANDAVATE: Will the Minister of COMMERCE be pleased to state:

(a) whether colour picture tubes involving about \$ 45 million are being imported from Japan and Korea by payment in hard currency;

(b) if so, whether the imported material is to be re-exported to the USSR without even opening the packages;

(c) if so, whether USSR viz M/s. Technointorg will pay for the supplies in rupees according to the usual trade terms with India; and

(d) if so, the advantages in spending over hard currency reserves in the transaction?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NAR-

AYAN DATT TIWARI): (a) to (d). In accordance with the Trade Agreement between India and the USSR, exports from India to the USSR are paid for in non-convertible Indian Rupees and are utilised by the USSR for purchase of Indian goods.

The Indo-Soviet Trade Plan for 1988 provides for export from India of colour picture tubes to the USSR. Exports could be made by established manufacturer — exporters from domestic production. Exports could also be made from other exporters who could import the components and raw materials from abroad under the Advance Licensing Scheme and export of finished goods after prescribed value addition through processing in the country in accordance with the provisions of the Import-Export Policy. Re-export of Imported materials as such without even opening of package and without value addition is not allowed.

Export of Defence Items

7153. SHRI H.B. PATIL: Will the Minister of COMMERCE be pleased to state:

(a) the number of orders obtained for export of defence items through the efforts of the Mineral and Metals Trading Corporation, the Projects Exports Corporation and the State Trading Corporation; and

(b) the details thereof, year-wise and undertaking-wise?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) and (b). Year-wise details of orders obtained by State Trading Corporation for export of defence items are given below:—

<i>Year</i>	<i>No. of Orders</i>	<i>Item</i>	<i>Total value (Rs. lakhs)</i>	<i>Country</i>
1986-87	2	DMS Boots, Shoes and Slings	28.15	Nigeria
1987-88	6	DMS Boots, Shoes, Slings, Belts, Badges, Buckles, etc.	43.46	Nigeria

MMTC & PEC have not secured any export orders for export of defence items during last 2 years.

Production in Spinning Mill in Orissa

7154. DR. KRUPASINDHU BHOI: Will the Minister of TEXTILES be pleased to state:

(a) whether some spinning mills set up in Orissa have started commercial production;

(b) if so, the names of those mills and since when commercial production commenced in those spinning mills; and

(c) the capacity of those mills and to what extent production started by those mills so far?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) to (c). In the absence of definite period to which the question relates, it is difficult to furnish the information asked for.

Long term lending to Scheduled Caste to establish industries

7155. SHRI P.M. SAYEED: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal to grant long term lending to Scheduled Castes applicable for establishing industries, etc.;

and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). The banks are providing loans to the members of Scheduled Castes and Scheduled Tribes on a continuous basis for economically viable activities. The outstanding advances of all Scheduled Commercial Banks as at the end of December 1986 (latest available from Reserve Bank of India) in favour of Scheduled Castes/Scheduled Tribes for small scale industries were Rs. 155.31 crores in 4.07 lakh borrowal accounts.

Single agency for the UP trades

7156. SHRI BALASAHEB VIKHE PATIL: Will the Minister of COMMERCE be pleased to state:

(a) whether the USSR has suggested single agency for tie up trades;

(b) if so, Government's reaction thereto;

(c) whether a number of Indian private sector companies are negotiating with the